नीचे तक रही स ो रोकने के लिए कोई कार्रवाई कर रही है।

अध्यक्ष महोदय : क्या मिनिस्टर साहब समझ गये हैं। वह कोई जवान देना चाहते हैं या नहीं।

श्री हाथी : प्रश्न बहुत बड़ा है।

अध्यक्ष महोदय : माननीय सदस्य कहते हैं कि आम तौर पर नाक कान काटे जाते हैं अमीरों के लेकिन यहां पर काटे गये हैं हरिजनों के।

श्री बागड़ी : अध्यक्ष महोदय मैंने यह बात नहीं कही है।

अध्यक्ष महोदय: आप ने कहा है कि आम तौर से डाकू नाक कान काटते हैं धनवानों के।

श्री बागड़ी : अध्यक्ष महोदय मेरी बात आप नहीं समझे। मैंने कहा है कि डाकू लोग जब डाके डालते हैं तो वह धनवानों के यहां डालते हैं उन के नाक कान काटते हैं गरीबों और हरिजनों के नाक कान नहीं काटते।

अध्यक्ष महोदय : मैंने क्या कोई और बात कही थी।

श्री बागड़ी : आप ने डाकुओं के साथ मिलाया था इस बात को।

श्री हाथी : माननीय सदस्य को इस का अनुभव होगा।

श्री बागड़ी : अध्यक्ष महोदय मेरी बात का जवाब नहीं मिला।

Shri Solanki (Kaira): The hon. Minister has stated in the course of his reply that it is the responsibility of the Rajasthan Government. But the border is between India and Pakistan. So, may I know whether the Central Government have any responsibility or not?

Shri Hathi: Even in the past, as I said, the other gangs which were operating in these areas had been liquidated by the Rajasthan Government, and they are pursuing the matter.

Shri Harish Chandra Mathur (Jalore): What is the Centre's responsibility?

Mr. Speaker: Now, papers to be laid on the Table.

Shri Surendranath Dwivedy (Kendrapara): I had given notice of a motion.....

Mr. Speaker: I am coming to that. Now, papers to be laid on the Table.

12.10 hrs.

PAPERS LAID ON THE TABLE

Annual Report on working of Industrial and Commercial Undertakings of Central Government for 1963-64

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of Annual Report on the working of Industrial and Commercial Undertakings of the Central Government for the year 1963-64. [*Placed in Library. See* No. LT-3945/65].

Indian Aircraft (First Amendment) Rules

The Minister of Civil Aviation (Shri Kanungo): I beg to lay on the Table a copy of the Indian Aircraft (First Amendment) Rules, 1965, published in Notification No. GSR, 129 dated the 23rd January, 1965, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [*Placed in Library, see* No. LT-3946/65].

Fertiliser (Control) Sixth Amendment) Order

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): I beg to lay on the Table a copy of the Fertiliser (Control) Sixth Amendment Order, 1964, published in Notification No.